

LOK SABHA

BULLETIN-PART II
(General Information relating to Parliamentary and other matters)

Nos. 856 - 859]

[Tuesday, October 8, 2024/ Asvina 16, 1946 (Saka)

No. 856

Committee Branch-II

Members of the Joint Committee on Offices of Profit (Eighteenth Lok Sabha)

MEMBERS
LOK SABHA

1. Shri Benny Behanan
2. Shri Ajay Bhatt
3. Shri Arvind Dharmapuri
4. Prof. Varsha Eknath Gaikwad
5. Shri Chavda Vinod Lakhamshi
6. Shri Janardan Mishra
7. Shri Eatala Rajender
8. Shri Jagadish Shettar
9. Dr. Kalanidhi Veeraswamy
10. Shri Lalji Verma

MEMBERS
RAJYA SABHA

1. Shrimati Sulata Deo
2. Shri N.R. Elango
3. Ms. Kavita Patidar
4. Shri Deepak Prakash
5. Shri Ghanshyam Tiwari

2. The Speaker has been pleased to appoint Shri Eatala Rajender as the Chairperson of the Joint Committee on Offices of Profit.

Selection of subjects by the Standing Committee on Petroleum and Natural Gas for examination during the term 2024-25

The Standing Committee on Petroleum and Natural Gas (2024-25) in their sitting held on 04.10.2024 have selected the following subjects for examination during the term 2024-25:

1. Pricing, Marketing and Supply of Petroleum Products and Natural Gas;
2. Contract Management and Transparency in Procurement Procedures of Oil PSUs;
3. Review of performance of BPCL refineries;
4. Review of Human Resource Policies of Oil PSUs;
5. CSR activities of oil PSUs;
6. Initiatives undertaken by Oil PSUs under 'Atmanirbhar Bharat Scheme';
7. Steps taken to reduce Import Dependence of Crude Oil;
8. Review of on-going projects of Oil PSUs including CGD Projects;
9. Review of Exploration & Production Activities of Oil PSUs;
10. Examination of R&D activities of Oil PSUs;
11. Initiatives undertaken by Oil PSUs towards achieving Net – Zero;
12. Safety, Security and Environmental issues in Petroleum Sector;
13. Review of Coal Bed Methane Policy;
14. Review of Indradhanush Gas Grid Limited towards implementing hydrocarbon vision 2030 for North-East;
15. Examination of production and consumption pattern of BS VI compliant fuels in India;
16. Review of LNG Infrastructure in the country;
17. Examination of International Operations and Investments of Oil PSUs;
18. National Green Hydrogen Mission-opportunities and challenges for Oil PSUs; and
19. Review of SATAT and Bio-diesel schemes.

Selection Of Subjects(2024-25)

The Standing Committee on Communications and Information Technology have selected the following subjects for examination during the year 2024-25:-

I. MINISTRY OF INFORMATION AND BROADCASTING

- (i) Review of implementation of Laws related to all forms of Media
- (ii) Review of mechanism to curb Fake News
- (iii) Review of functioning of Prasar Bharati Organization
- (iv) Overview of Film Industry
- (v) Emergence of OTT Platforms and related issues
- (vi) Review of functioning of Central Bureau of Communication (CBC)

II. MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

- (i) Impact of emergence of Artificial Intelligence and related issues
- (ii) Social and digital platforms and their regulation
- (iii) Impact of Information Technology Agreement in the new age
- (iv) Emergence of new forms of currencies and its impact
- (v) Digital and cyber crimes – Regulation and Monitoring

III. MINISTRY OF COMMUNICATIONS (DEPARTMENT OF POSTS)

- (i) Real Estate Management in the Department of Posts
- (ii) Issues confronting Department of Posts and review of services provided by Post Offices

IV. MINISTRY OF COMMUNICATIONS (DEPARTMENT OF TELECOMMUNICATIONS)

- (i) Issues confronting Telecom Sector in India
- (ii) Self Reliance in Telecom Manufacturing Sector
- (iii) Quality of Service (QoS) Standards and Consumer Protection in Telecom Sector
- (iv) Review of the performance of schemes/projects under Universal Service Obligation Fund (USOF) implemented by Public and Private Sector

No. 859

Committee on External Affairs

Selection of Subjects for the year 2024-25

- 1 Indian Diaspora Overseas including NRIs, PIOs, OCIs and Migrant Workers: All Aspects of their Conditions and Welfare, including the Status of the Emigration Bill
- 2 Future of India-Bangladesh Relationship
- 3 India-Sri Lanka Relations and the Way Ahead
- 4 Looking West: India's Relations with West Asia
- 5 Evaluation of India's Indian Ocean Strategy
- 6 India's Look East Policy: Review of India – ASEAN Partnership
- 7 Indo-Maldives Geopolitics: Challenges, Opportunities and the Way Forward
- 8 Opportunities in African Countries and India's Engagement
- 9 Role of QUAD
- 10 India Europe Relationship: Opportunities and Challenges
- 11 Functioning of Indian Missions Abroad: An Assessment and Evaluation
- 12 India's Role in Different Bodies of the United Nations and its Claim for Permanent Membership of the UNSC
- 13 India's Role and Presence in the Arctic and Antarctic Regions
- 14 Facilitating External Economic Engagement of States and Union Territories

- 15 Performance of Passport Issuance System Including Issuance of e-Passports and Review of the Indian Passport Act and Rules
- 16 India's Engagement with Small Island Countries

UTPAL KUMAR SINGH
Secretary General